

DIVISION BENCH

ITEM NO.3

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.297/2024 & IA NO.298/2024 IN CP (IB) No.110/ALD/2017

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 1st July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SHREE BHAWANI PAPER MILLS LTD
UNDER SECTION	10 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhinay Bhattacharya, Adv. : *For the Applicant in both IAs*

Ms. Nibruti Samal, Adv. : *For the Res./ Liquidator*

ORDER

IA NO.297/2024 & IA NO.298/2024

Ld. Counsel representing the Applicant is present through VC.

1. Let notices of the present applications be issued. Ld. Counsel, Ms. Nibruti Samal appears through VC, who accepts notice on behalf of the Liquidator and seeks two weeks time to respond to the said applications.
2. Let the needful be done within the aforesaid stipulated period by serving an advance copy to the other side.
3. Let the matter to come up for further hearing on 19th July, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

1st July, 2024

*Kavya Prakash Srivastava
(Stenographer)*